

IN THE NATIONAL COMPANY LAW TRIBUNAL: CHANDIGARH
(through Hybrid Mode)
COURT-I

Item No. 118

IA No.1428/23

In

CP (IB) No. 173/Chd/Pb/2020

(Admitted)

IN THE MATTER OF:

Aman Bajaj, Proprietor of M/S Jagir Chand Sham Sundar

...Petitioner

Vs.

Ram Lal Aneja Food Private Ltd.

...Respondent

Under Section: 9, IBC 2016, Sec 66(1)

Due to paucity of time, the matter could not be taken up today, hence the matter is adjourned to 29.08.2024.

16.07.2024

Pooja

Sd/-
Court Officer